GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.2697 ANSWERED ON 24.03.2025

STUBBLE PELLETS

2697 SHRI RAGHAV CHADHA:

Will the Minister of **POWER** be pleased to state:

(a) whether the Central Government has implemented the mixing of farm stubble pellets upto 10 per cent of the total fuel in a power plant, if so, the details thereof;

(b) whether mixing of farm stubble pellets will affect the efficiency in terms of gross calorific value, if so, the details thereof;

(c) whether NTPC has entered into any tie up or arrangement for bio pellets, if so, the details thereof; and

(d) whether NTPC has planned to expand scheme of mixing of farm stubble pellets gradually in its all plants, if so, the details thereof?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): Ministry of Power issued revised policy on "Biomass Utilization for Power Generation through Co-firing in Coal based Power Plants" in October 2021 which mandated all thermal power plants in the country to use 5 to 7% biomass along with coal for power production. This biomass policy was further modified on 16.06.2023 and mandated 5% biomass co-firing in Thermal Power Plants (TPPs) from FY 2024-25. This obligation shall increase to 7% from FY 2025-26 onwards.

(b): The mixing of up to 5% biomass along with coal may have very minimal impact on the efficiency of TPPs, as the GCV of biomass pellets is almost of the same range as that of coal.

(c) & (d): NTPC Ltd. procures biomass pellets for all its plants through open tender process. So far, around 8.9 Lakh Metric Ton (LMT) of agro-residue based biomass has been received and cofired by NTPC across its 16 TPPs. In compliance with the Ministry of Power's Revised Biomass policy issued on 08.10.2021 and further, modified on 16.06.2023, NTPC Ltd is expanding the use of farm stubble biomass pellets along with coal across all its plants.
